

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1301
ANSWERED ON:14.07.2009
TARGETS UNDER NHDPs
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Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of targets set under the National Highways Development Programme (NHDP) during each of the last three years and the current year;
- (b) whether some of the National Highways development projects have not been completed on time;
- (c) if so, the reasons alongwith the action taken against agencies/officers/contractors found delaying the execution of the project; and
- (d) the steps taken/proposed to be taken to meet the targets on time?

Answer

MINISTER OF STATE FOR ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH)

(a)The details of targets set and achievement under the National Highways Development Project (NHDP) under implementation by the National Highways Authority of India (NHAI) for each of the last three years and the current year are enclosed as Annexure I.

(b) to (c) Various reasons contributing towards the delays in completion of some of the NHDP projects include land acquisition, shifting of utilities, delays in obtaining forest clearances, poor performance of contractors, poor law & order situation in some part of the country etc. On the basis of review of performance of various contractors in implementing contract packages of Golden Quadrilateral (GQ) and North-South-East-West (NS -EW) Corridors, 20 contracting firms (13 Indian and 7 Foreign Contractors) have been identified by the National Highways Authority of India (NHAI) as non-performing contractors. The non-performing contractors are liable for penalty in the form of liquidated damages stipulated in the civil work contract (at specified percentage of contract value per day subject to max. 10 % of the contract price) for delay in completion of the project, the reasons for which are attributable to the Contractor. The non-performing contractors, as per the extant policy of NHAI, shall not be pre-qualified for award of any future contract in NHAI until such time their performance improves in course of subsequent reviews. Apart from the above, in a few cases, due to consistent non-performance, existing contracts for GQ/NS-EW were terminated.

(d) The details of steps taken for completion of National Highways Development Project (NHDP) Projects on time, are enclosed at Annexure II.